

onnes of rapeseed have been already affected. The import of a further quantity of about 60,000 tonnes of oil and 13,000 tonnes of rapeseed has also been programmed. The possibility of programming further imports will be considered in due course.

(e) No quota of imported edible oils or rapeseed is allocated to soap manufacturers.

INFORMATION MEDIA FOR FARMERS

1576. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is a strong need for good information media for farmers in the country; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB SHINDE): (a) and (b). A statement is placed on the Table of the Sabha.

" STATEMENT

(a) and (b). Strengthening the Agriculture information Unit at the Centre.

Establishing Regional Information Units for providing intensive information communication and to have closer liaison with the State Agricultural Information Units.

To establish Agricultural Information Units in the Departments of Agriculture of the newly formed States in India. The Ministry of Information and Broadcasting has also taken up programmes for establishing of Television Stations in a big way in different parts of the country in which agricultural information communication will form a considerable part.

HEALTH INSURANCE SCHEME

1577. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are planning to introduce Health Insurance Scheme; and

(b) if so, the main features thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (SHRI R. K. KHADILKAR): (a) No. Apart from the Employees State Insurance Scheme for certain categories of industrial workers, Government has no proposal at present for introducing a Health Insurance Scheme for the country as a whole.

(b) Does not arise.

NATIONAL HIGHWAY NO. 10

1576. SHRI SANDA NARAYAN-APPA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) whether there is any proposal under Government's consideration to construct and develop National Highway No. 10 with a view to removing heavy rush on the existing old Rohtak Road;

(b) if so, the detail's thereof;

(c) whether any report regarding this National Highway was submitted to the Planning Commission on the 30th September, 1972 for inclusion in the Five Year Plan;

(d) if so, what decision has been taken thereon;

(e) whether the work will be taken up by the Delhi Municipal Corporation or the Central Government; and

(f) by when the work will be undertaken and completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) to (f) National Highway No. 10 in Delhi starts from the junction of Ring Road with Rohtak Road. No proposal to construct or develop National Highway No. 10 as such along the existing old Rohtak Road is, therefore, under consideration of the Government of India in the Fourth Five Year Plan. No proposal or report has been submitted regarding this National Highway to the Planning Commission on 30th September, 1972 by the Government of India. The Old Rohtak Road in Delhi, which is not a National Highway, vests with the Municipal Corporation of Delhi which is a statutory body and it is, therefore, for them to take remedial measures for removing heavy rush on the existing Old Rohtak Road.

HOSPITAL IN BAGH KAREN-KHAN, DELHI

1579. SHRI SANDA NARAYAN-APPA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that there is a proposal under the consideration of Delhi Administration for building a Hospital in Bagh Karenkhan Sarai Rohilla in Delhi;

(b) whether pits Nos. 10 and 11 have been acquired for the purpose;

(c) if so, whether it is a fact that no steps have been taken for building the Hospital so far;

(d) if so, the reason therefor; and

(e) what steps are being taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) No such proposal is under consideration of the Delhi Administration.

(b) to (e) Do not arise.

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ALLOTMENT OF QUARTERS TO SLUM DWELLERS

1580. SHRI SANDA NARAYAN-APPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that large number of slum quarters which were constructed by the Central Government and Municipal Corporation of Delhi in Sarai Rohilla are lying vacant for the last three years;

(b) if so, the number of such quarters;

(c) whether there was any proposal under Government's consideration to allot these quarters to Jhuggi Jhopri dwellers of Sarai Rohilla area;

(d) if so, the reasons for which these quarters have not been allotted to them; and

(e) what steps are being taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) 960 quarters have been constructed under Slum Clearance Scheme by Municipal Corporation of Delhi. No quarters have been constructed by Central Government. 771 quarters have so far been allotted.

(b) 189 quarters are lying vacant.

(c) No.

(d) Does not arise.

(e) The matter is under consideration.

DEVELOPMENT COST OF EPDP COLONY, NEW DELHI

1581. SHRI D. K. PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether development cost of public utility sites has been included in the total developmental cost of Chittaranjan Park (E.P. D.P.'s Colony near Kalkaji), New Delhi;